

**CITY CIVIL AND SESSIONS COURT MUMBAI
IN THE COURT OF HHJ SHRI. R.R. BHOSALE
COURT 55 ADDL. SESSIONS JUDGE
Criminal Cause List Dated 18-07-2020**

Sr. No.	Case Type	Case No.	Title	Name of Adv.
JUDGMENT				
1	CRI APPEAL	724/2015	Pravin Viram Satra @ MA 225315 @ BA 219315 – Appln V/s. The State of Maharashtra – Vile Parle Police Station – Respdt.	Hiranya Pandey, Kshitish Shukla
ARGUMENTS				
2	CRI REV APP	996/2014	Sanjay Santkumar Jhunjhunwala Appln V/s. The State and Vikas Rajkumar Ganeriwal, Shradha Ganeriwal and Anr. - Respdt	Law Juris
3	CRI REV APP	1402/2019	Snehal Sanjay Deshmukh @ MA 3245/19 Appln V/s. Anant V. Sherlekar- Administrator of Snehal Coop. Credit Society Ltd. And State - Respdt.	Mir Associates
4	CRI MA	3245/2019	Snehal Sanjay Deshmukh in Revision 1402/19 - Appln V/s. Anant V. Sherlekar- Administrator of Snehal Coop. Credit Society Ltd. And State - Respdt.	Mir Associates
5	CRI REV APP	1419/2019	Nilesh Jivan Gangdhi @ MA 3303/19- Appln V/s. Bharat Kantilal Doshi and State – through Mms 20 th Court at Mazgaon – Respdt.	P.M. Raisinghani
6	CRI MA	3303/2019	Nilesh Jivan Gangdhi in Revision 1419/19 – Appln V/s. Bharat Kantilal Doshi and State – through Mms 20 th Court at Mazgaon – Respdt.	P.M. Raisinghani

Sr. No.	Case Type	Case No.	Title	Name of Adv.
ORDER EXH.				
7	SPL CASE MCOC	11/2014	The State Borivali Police Station V/s. Kalia @ Mahesh Ashok Panchal and Ors.	SPP Jyoti Sawant Adv. Sameer Pradhan A
8	SPL CASE MCOC (B.A.)	17/2018	Azad Maidan Police Station V/s. Amol Shankar Vichare and Ors. 04	SPP Jaysing Desai Adv. Amresh Sharma
9	SPL CASE MCOC	08/2019	Azad Maidan Police Station V/s. Krishnakumar Balakrishnan Nair @ Kevin Nair	Adv. Mahesh Mule
HEARING				
10	SPL CASE MCOC	09/2016	State of Chunabhatti Police Station V/s. Ajay Raju Krosi. Ors	SPP Vaibhav Bagade Adv. Nitin Sejpal A-1 to 6, Adv. Gosavi A-7
REPORT				
11	MCOC M A	551/2020	Sumeet Yerunkar V/s. State Government	Santosh Deshpande
WRITTEN ARGUMENTS				
12	SESSIONS CASE	06/2015	The State DCB CID V/s. Ali Ahmed Jibril Shah and Ors.	
DISPOSED OF				
13	R.A. MCOC	78/2020	The State – DCB CID V/s. Pappu Rajballi Dubey	
FRESH				
14	B.A. No. in MCOC Spl Case No. 357/2020	_____/ 2020	Fazal -Ur-Rehman Abdul Basit Siddiqui Appln V/s. The State of Maharashtra - Respdt	